NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : CP/9/2017 NAME OF THE PETITIONER(S) : S. BALASUBRAMANIAN + 14 NAME OF THE RESPONDENT(S) : ARUNA THEATRES & ENTERPRISES PVT LTD **UNDER SECTION** : 241/242 of companies act 2016 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM Deepa M. for Adv. Dhamaraj 2. M. Hynul Fathuma counsel for R2 Ambili Menon

<u>ORDER</u>

Counsel for Petitioner present. Counsel for R2 & R6 present. No representation on behalf of the other Respondents. Put up on 19.02.2018 at 10.30 AM.

-sel-

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)